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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.07.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 29.07.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 123 of 2025 (With Defects) Part Heard	Peoples International and Services Pvt. Ltd. Vs. Alliance Industries Ltd. & Ors.	Sanjay Bhatt	Anushree Kapadia Shrutika Garg Niharika Sharma
		With		
2.	Comp. App. (AT) No. 124 of 2025	PGH International Pvt. Ltd. Vs. Ashok Kumar Khosla & Ors.	Sanjay Bhatt	Anushree Kapadia Shrutika Garg
	(With Defects) Part Heard			
3.	Comp. App. (AT)	With Peoples General Hospital Pvt. Ltd.	Sanjay Bhatt	Anushree Kapadia
3.	No. 125 of 2025	Vs. Alliance Industries Ltd.	Запјау Бпац	Shrutika Garg
	(With Defects) Part Heard			
		With		
4.	Comp. App. (AT) No. 132 of 2025	Suresh Narayan Vijay & Anr. Vs. Alliance Industries Ltd. & Ors.	Prachi Johri	Anushree Kapadia Shrutika Garg
	(With Defects) Part Heard			
		With		

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5.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	Prachi Johri	Anushree Kapadia
	No. 133 of 2025	Vs.		Shrutika Garg
		Alliance Industries Ltd. & Ors.		
	(With Defects)			
	Part Heard			
	1 art ricaru			
		With		
6.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	Prachi Johri	Anushree Kapadia
	No. 134 of 2025	Vs.		Shrutika Garg
		Alliance Industries Ltd. & Ors.		Niharika Sharma
	(With Defects)			
	Part Heard			
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7.	Comp. App. (AT)	Pankaj Majithia,	Anuj Tiwari	Rohit Gupta
	(Ins) No. 958 of	RP of Shree Ram Urban		Aakshi Lodha-R1
	2025	Infrastructure Ltd.		
		Vs.		
	Part Heard	Vikas Kasliwal & Ors.		
8.	Comp. App. (AT)	Sri Gopal Choudhary	Akash Tandon	Shoma Maitra
	(Ins) No. 982 of	Resolution Professional of Shree		Nikhil Apte
	2021 & I.A. No.	Ram Urban Infrastructures Ltd.		Apoorva Kaushik
	3781-3782 of	Vs.		Aman Gandhi-R1
	2022 & 1727,	India Bulls Housing Finance Ltd.		Rituparna Sanyal
	1840 of 2023,	maia bans flousing I mance Ltd.		Sannoyee Chakraborty
	•			Samoyee Charlaborty
	1831 of 2025			
	Part Heard	With		
9.	Comp. App. (AT)	Sri Gopal Choudhary	Akash Tandon	Aman Gandhi
9.			Akasii Taliuuli	
	(Ins) No. 983 of	Resolution Professional of Shree		Shoma Maitra
	2021 & I.A. No.	Ram Urban Infrastructures Ltd.		Nikhil Apte
	1873 of 2025	Vs.		Apoorva Kaushik-R1
		India Bulls Housing Finance Ltd.		Mayur Khandeparkar
	Part Heard	& Ors.		Nirman Sharma-R2
		With		
10.	Comp. App. (AT)	Sri Gopal Choudhary	Akash Tandon	Shoma Maitra
	(Ins) No. 984 of	Resolution Professional of Shree		Nikhil Apte
	2021 & I.A. No.	Ram Urban Infrastructure Ltd.		Apoorva Kaushik
	1725 of 2023 &			Apoorva Rausiik Aman Gandhi-R1
		Vs.		Aman Ganum-K1
	1876 of 2025	India Bulls Housing Finance Ltd.		
		& Anr.		
	Part Heard			
		With		
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11.	Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022 & 885 of 2023 Part Heard	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Aman Gandhi Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti-R12,13, 25 & 29
12.	Comp. App. (AT)	IIRF India Realty XII Ltd. & Anr.	Samir Malik	Ashish Choudhury
12.	(Ins) No. 1063 of 2021 & I.A. No. 1426, 2947 of 2022 & 1394, 3747 of 2025	Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors.	Sallii Malik	Akash Tandon-R1 Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti-R12,13, 25 & 29
	Part Heard			
		With		
13.	Comp. App. (AT) (Ins) No. 66 of 2022 Part Heard	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.	Roohe Hina Dua	Vikram Nankani Aman Gandhi Nikhil Apte-R1
14		With	G : M :	
14.	Contempt Case (AT) No. 17 of 2022 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary	Samir Mail	Ashish Choudhary Aakash Tandon-R1 Apoorva Kaushik Rahul Kumar-R3
		With		
15.	Contempt Case (AT) No. 21 of 2022 in Comp. App. (AT) (Ins) No. 1061 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary	Samir Mail	Ashish Choudhary Aakash Tandon-R1 Apoorva Kaushik Rahul Kumar-R3
		With		
16.	Contempt Case (AT) No. 15 of 2023 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. Indiabulls Housing Finance Ltd. & Anr.	Samir Malik	Nikhil Apte Parthasarathy BoseR1 Rubin.V Saloni Rahul Saxena-R2